

(a) the number of Central Government residential quarters in Delhi/New Delhi. area-wise and type-wise;

(b) the ratio of number of quarters in each type to the number of Central Government employees entitled therefor in Delhi/New Delhi;

(c) whether Government propose to construct more quarters in Delhi/New Delhi during Eighth Plan period; and

(d) if so, the details thereof, category-

wise and locality-wise?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) A Statement indicating General Pool residential accommodation type-wise in Delhi/New Delhi is enclosed.

(b) No such Statistics are maintained.

(c) Yes, Sir.

(d) These details change from time to time depending upon the demand and hence it is not feasible to furnish now.

#### STATEMENT

*Number of General Pool Residential Accommodation (Type-Wise) in Delhi/New Delhi.*

<i>S.No.</i>	<i>Type</i>	<i>No. of houses</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	I	13,768
2.	II	20,512
3.	III	21,402
4.	IV	5,114
5.	V	1,932
6.	IV-Spl.	128
7.	VI	503
8.	VII	116
9.	VIII	97
		63,572

[*Translation*]

#### **Alternative Plots to Jhuggi Dwellers in Eastern Delhi**

8972. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Jhuggis have been demolished in Eastern Delhi in Karkarduma, near Vishwashnagar, Shahdara Delhi;

(b) whether Government propose to allot alternative land to them; and

(c) if so, the time by which land is likely

to be allotted to them and if not, the reasons therefor?

**THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN):** (a) Fresh encroachments comprising of jhuggies and semi-pucca rooms on DDA's land in Karkarduma near Vishwas Nagar institutional area were removed by DDA on 11.4.1990.

(b) and (c). It is the policy of the Government not to permit fresh unauthorised construction or encroachment on public land, and there is no proposal to allot alternative land in such cases.

[English]

#### **Wastage of Cashew Apple**

8973. **SHRI MULLAPPALLY RAMACHANDRAN:** Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether any study has been made by the Ministry regarding the quantum of cashew apple going waste every year;

(b) whether Government have any programme/scheme for the utilisation of cashew apple; and

(c) whether Government propose to extend financial and technical assistance to those who start industries based on cashew apple?

**THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV):** (a) No, Sir.

(b) and (c). Government of India has implemented a scheme on cashewnut which includes popularisation of utilisation of cashew apple among cashew growers by

conducting demonstrations on various methods of utilising cashew apple.

While the Ministry of Food Processing Industries do not have any proposal to set up any unit for processing of cashew apple in the Central public sector, plan schemes have been formulated for 1990-91 for the fruit and vegetable processing sector which include extending financial/technical assistance to State Government undertakings/Cooperative undertakings for setting up new units as well as for strengthening existing processing units.

[Translation]

#### **Use of Hindi in Central Council Homoeopathy**

8974. **SHRIGANGA CHARAN LODHI:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Central Council of Homoeopathy, New Delhi is encouraging the use of Hindi in its routine office work as per the policy of Government to encourage the use of Hindi; and

(b) if not, the reasons therefor?

**THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):** (a) and (b). Yes, Sir. The central Council of Homoeopathy, a statutory body constituted under the Homoeopathy Central Council Act, 1973, is following the official language policy for the use of Hindi in official work.

[English]

#### **Food Processing Units in A.P. and their export**

8975. **SHRI M. M. PALLAM RAJU:** Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state: